

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4172
ANSWERED ON:28.03.2017
Prisoner in Jail under NDPS Act 1985
Adhikari,Shri,Dibyendu

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether thousands of people are serving sentences in various jails across the country under the NDPS Act 1985; and
(b) if so, the details of under-trials State and age-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)

- (a): As per data compiled by National Crime Records Bureau from all States/UTs as on 31.12.2015, a total of 7227 prison inmates were lodged as convicts in various jails under the NDPS Act.
(b) : A statement containing the details of State/UT wise and age-wise number of under-trials at the end of 2015, under the NDPS Act 1985 is at Annex.
